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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 70/58,59/NCLT/AHM/2016 (New)
Co. Appeal No. 27/58,59/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

Name of the Company:

Balan N. Nagmani

V/s.

Ambuja Cements Ltd. & Ors.

Section of the Companies Act:

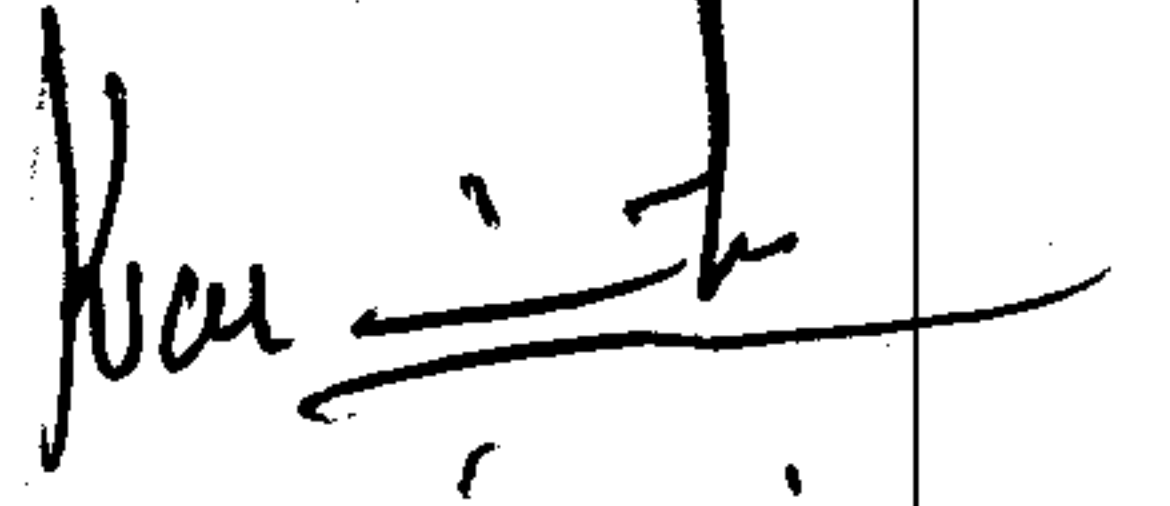
Sections 58,59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Kunal R Vaishnav

Advocate

Resp No. 1



2.

3. ATUL PARIKH

AVP

JM Finance



ORDER

None present for Appellant. Learned Advocate Mr. Kunal Vaishnav present for Respondent no. 1. Mr. Atul Parikh authorised representative present for Respondent no. 3 (J M Finance).

Appellant is found absent since 30.08.2017 that is from last three occasions.

The company appeal is dismissed for non-prosecution.



MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 15th day of December, 2017.